## Notification No.15/2002-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962) and in supersession of notifications of the Government of India in the Ministry of Finance (Department of Revenue) No.13/89-Customs (N.T.), dated the 9<sup>th</sup> March, 1989 and No. 27/97-Customs (N.T.), dated the 7<sup>th</sup> July, 1997, the Central Government appoints the officers mentioned in column (3) of the Table below to be the Commissioners of Customs, the officers mentioned in column (4) thereof to be the Additional Commissioners of Customs or Joint Commissioners of Customs, the officers mentioned in column (5) thereof to be the Deputy Commissioners of Customs or Assistant Commissioners of Customs, for the areas mentioned in the corresponding entry in column (2) of the said Table with effect from the date to be notified by the Central Government in the Official Gazette.

**Table** 

Sl.No	Area	Designation of the Officer		
(1)	(2)	(3)	(4)	(5)
1	The National Capital Territory of Delhi, the whole of the State of Haryana and the NOIDA Export Processing Zone in the State of Uttar Pradesh.	Commissioners of Customs, Aircargo (Import) and General, Delhi, Aircargo(Export), Delhi, (ICDs), Delhi.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioners of Customs, Aircargo (Import) and General, Delhi, Aircargo (Export), Delhi, (ICDs), Delhi.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioners of Customs, Aircargo (Import) and General, Delhi, Aircargo (Export), Delhi, (ICDs), Delhi.
2	The National Capital Territory of Delhi, the whole of the State of Haryana and the NOIDA Export Processing Zone in the State of Uttar Pradesh.	Commissioner of Customs (Preventive), Delhi.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Delhi.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Delhi.
3	1. Port of Mumbai, Mumbai Airport (Santa Cruz and Chatrapati Shivaji International Airports), the area under the jurisdiction of the Mumbai Municipal Corporation, and the designated areas in the	Commissioners of Customs, Mulund CFS and General, Mumbai, (Export), Mumbai, (Import), Mumbai, (Import) Nhava Sheva, (Export) Nhava	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioners of Customs, Mulund CFS and General, Mumbai, (Export), Mumbai, (Import), Mumbai,	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioners of Customs, Mulund CFS and General, Mumbai, (Export), Mumbai,

	Continental Shelf and Exclusive Economic Zone of India as declared by the Government of India from time to time.  2. The Jawahar Lal Nehru Port and the Taluka of Panvel in the District of Raigad in the State of Maharashtra.  (c) SEEPZ Special Economic Zone.	Sheva, (Airport) Mumbai, Air Cargo (Import), Mumbai, Cargo(Export), Mumbai.	(Import) Nhava Sheva, (Export) Nhava Sheva, (Airport) Mumbai, Air Cargo (Import), Mumbai, Air-Cargo(Export), Mumbai.	(Import), Mumbai, (Import) Nhava Sheva, (Export) Nhava Sheva, (Airport) Mumbai, Air Cargo (Import), Mumbai, Air-Cargo(Export), Mumbai.
4	Mumbai, Thane and Raigad districts in the State of Maharashtra.	Commissioner of Customs (Preventive), Mumbai.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Mumbai.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Mumbai.
5	1. Ports of Kolkata and Haldia, Netaji Subhash Chandra International Airport, the area under the jurisdiction of Kolkata, Howrah and South Sub-urban Corporations, so much of the Hooghly river as is downstream of the Northern limit of Kolkata Port, and all lands as are within 10 kms of high water mark at spring tide on either side of the river.  (b) The Andaman and Nicobar Islands.  (c) FALTA Export Processing Zone	Commissioners of Customs, (Port), Kolkata, (Airport), Kolkata.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioners of Customs, (Port), Kolkata, (Airport), Kolkata.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioners of Customs, (Port), Kolkata, (Airport), Kolkata.

6	The whole of the  1. State of West Bengal;  2. State of Sikkim;  3. Union Territory of the Andaman and Nicobar Islands.	Commissioner of Customs (Preventive), West Bengal.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), West Bengal.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), West Bengal.
7	(a) Port of Chennai, Port of Ennore, the Anna International Air Port and the area under the jurisdiction of the Chennai Corporation and Ambattur, Gummidipoondi, Poonamallee and Ponneri Taluks of Thiruvallur Dist., Tambaram Taluk of Kancheepuram District and and the designated areas in the Continental Shelf and Exclusive Economic Zone of India as declared by the Government of India from time to time.  (b) Chennai Export Processing Zone	Commissioners of Customs, (Airport & Aircargo), Chennai, Port (Import), Chennai, Port (Export), Chennai.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioners of Customs, (Airport and Aircargo), Chennai, Port (Import), Chennai, Port (Export), Chennai.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioners of Customs, (Airport and Aircargo), Chennai, Port (Import), Chennai, Port (Export), Chennai.
8	(a) Port of Chennai, Port of Ennore, the Anna International Air Port and the area under the jurisdiction of the Chennai Corporation and Ambattur, Gummidipoondi, Poonamallee and Ponneri Taluks of Thiruvallur Dist., Tambaram Taluk of Kancheepuram District and and the designated areas in the Continental Shelf and Exclusive Economic Zone of India as declared by the Government of India from time to time.  (b) Chennai Export processing Zone.		Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, (Preventive), Chennai.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, (Preventive), Chennai.
9	The whole of the State of Karnataka excluding the areas	Commissioner of Customs,	Additional Commissioners, or	Deputy Commissioners, or

	falling under the jurisdiction of Commissioner of Customs, Mangalore.	Bangalore.	Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Bangalore.	Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Bangalore.
10	The whole of the areas in the districts of the Uttar Kannada, Dakshina Kannada, Kodugu, Hassan, Chickmagalur, Shimoga, Belgaum, Bijapur, Udupi, Gadag, Dharwad, Koppal, Bellary, Raichur, Bagalkot, Gulbarga and Bidar in the State of Karnataka including areas under Mangalore Port.	Commissioner of Customs, Mangalore	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Mangalore.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Mangalore.
11	Port of Cochin, Cochin Airport, Cochin Export Processing Zone and Customs formation under the area under the jurisdiction of Greater Cochin Development Authority.	Commissioner of Customs, Cochin	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Cochin.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Cochin.
12	The whole of the  (a) State of Kerala;  (b) Union Territory of Lakshadweep; and  (c) the Mahe commune and Yanam Territory of the Union Territory of Pondicherry.	Commissioner of Customs (Preventive), Cochin	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Cochin.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Cochin.
13	<ol> <li>The whole of the State of Gujarat (excluding the areas falling under the jurisdiction of Commissioner of Customs, Kandla);</li> <li>The Union Territory of Dadra &amp; Nagar Haveli;</li> <li>The Union Territory of Daman &amp; Diu.</li> </ol>	Commissioner of Customs, Ahmedabad.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Ahmedabad.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Ahmedabad.

14	<ol> <li>The whole of the State of Gujarat;</li> <li>The Union Territory of Dadra &amp; Nagar Haveli;</li> <li>The Union Territory of Daman &amp; Diu.</li> </ol>	Commissioner of Customs, (Preventive), Jamnagar.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, (Preventive), Jamnagar.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, (Preventive), Jamnagar.
15	Port and Airport of Kandla, Kandla Special Economic Zone and the areas within a radius of 8 kms. around that Zone & the areas under the jurisdiction of Gandhidham Municipality.	Commissioner of Customs, Kandla.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Kandla.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Kandla.
16	Port and Airport of Vishakhapatnam, Vishakhapatnam Export Processing Zone and the areas under the Municipal Corporation of Vishakhapatnam in the State of Andhra Pradesh.	Commissioner of Customs, Vishakahpatnam.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Vishakahpatnam	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Vishakahpatnam
17	The whole of the areas in the districts of Pune, Sindhudurg, Ratnagiri, Sangli, Kolhapur, Satara, and Solapur in the State of Maharashtra.	Commissioner of Customs, Pune.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Pune.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Pune.
18	States of Meghalaya, Assam, Arunachal Pradesh, Nagaland, Manipur, Mizoram & Tripura.	Commissioner of Customs (Preventive), Shillong.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Shillong.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Shillong.
19	The whole of -	Commissioner of Customs	Additional Commissioners, or	Deputy Commissioners, or

	<ol> <li>The State of Punjab</li> <li>The State of Himachal Pradesh</li> <li>The State of Jammu &amp; Kashmir</li> <li>The Union Territory of Chandigarh.</li> </ol>	(Preventive), Amritsar.	Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Amritsar.	Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Amritsar.
20	The whole of the State of Rajasthan	Commissioner of Customs (Preventive), Jodhpur.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Jodhpur.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Jodhpur.
21	<ol> <li>The whole of the State of Bihar and Jharkhand</li> <li>Districts of Darjeeling, North Dinajpur, South Dinajpur, Maldha (Ingrajbazar) in the State of West Bengal</li> <li>The State of Sikkim.</li> </ol>	Commissioner of Customs (Preventive), Patna.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Patna.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Patna.
22	The whole of the States of Uttar Pradesh and Uttaranchal	Commissioner of Customs (Preventive), Lucknow.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Lucknow.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Lucknow.
23	<ol> <li>The whole of the State of Tamilnadu excluding the areas falling under the jurisdiction of Commissioner of Customs (Preventive), Chennai.</li> <li>The Union Territory of Pondicherry excluding Mahe Commune and</li> </ol>	Commissioner of Customs (Preventive), Tiruchirapalli.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Tiruchirapalli.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs (Preventive), Tiruchirapalli.

	Yanam Territory.			
24	The whole of the State of Goa	Commissioner of Customs, Goa.	Additional Commissioners, or Joint Commissioners, of Customs working under the control of the Commissioner of Customs, Goa.	Deputy Commissioners, or Assistant Commissioners, of Customs working under the control of the Commissioner of Customs, Goa.

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